LOK SABHA
UNSTARRED QUESTION NO.296
TO BE ANSWERED ON THE 19TH JULY, 2016/ASHADHA 28, 1938 (SAKA)

REMOVAL FROM PRIOR REFERRAL CATEGORY

296.   DR. HEENA VIJAYKUMAR GAVIT:
**   SHRI DHANANJAY MAHADIK:**
**   SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:**
**   DR. J. JAYAVARDHAN:**
**   SHRIMATI SUPRIYA SULE:**
**   SHRI SATAV RAJEEV:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether India has decided to remove China from the prior referral category for issuing research visas;

(b) if so, the details thereof and the objective behind the move;

(c) the number of Chinese research scholars who are going to be benefitted by this move;

(d) whether Prior referral category will still be applicable to Chinese citizens seeking business or employment visas; and

(e) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a):   No, Madam.

(b) & (c):   Do not arise.

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(d) & (e): For the purpose of grant of Business Visa, China is not in the Prior Reference Category (PRC) list. However, for the purpose of grant of Employment Visa, China is in the PRC list.

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